## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.11/(MAH)/2016 CA No. 101/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES:

Dated: 01.02.2017.

Mr. Prabhakar Jindal & ors.

V/s.

M/s. Sagar Agriculture & Properties

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 S. K. Batra CS in machice

pet thes

2. Peratyush Panjar Adv for

Respondent

Vb Halnizlo,

## <u>ORDER</u>

## CA No. 101/16 in T.C.P No. 11/397-398/CLB/MB/C.G./2016

- 1. The Learned Representatives of both the sides are present.
- 2. At the request of the parties adjourned to 16.02.2017 for final hearing.

Sd/-

B.S.V. PRAKASH KÚMAR MEMBER (JUDICIAL).